



**Honourable Shri Justice B. P. Saraf**

M.Com., LL.B. PH.D

**1991 - 2000**

Justice Dr. B. P. Saraf : *M.Com., LL.B., PH.D.* : Born on 23-8-1939. Enrolled as an Advocate of Assam High Court in 1963 and practised in the High Court since then. He specialised in Taxation and Company Law. He was Senior Standing Counsel of the Income Tax Department for the North Eastern region. Appointed as permanent Judge in the Guhati High Court from 2-1-1989. Transferred to Bombay High Court on 11-12-1991. Appointed as Chief Justice of J & K High Court on 21-2-2000. Retired on 23-8-2001.